

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 641/252/ND/2018

Under Section: 252

In the matter of:

K SQAURE Infratech and Interiors Pvt. Ltd.**Appellant**

Vs.

ROC & Another.**Respondent**

Order delivered on 04.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

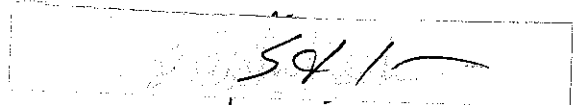
For the Appellant : Mr. Himanshu Harbola, Adv.

For the ROC :

For the IT : Mr. Ajit Sharma, Adv.
Mr. Adnan Siddiqui, Adv.

ORDER

Supporting documents of the appeal are already filed. Order is already reserved.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**